

Domestic Capital Formation, in the Sixth Plan was Rs. 907.3 at constant (1970-71) prices. The per capita total Gross Investment targetted in the Seventh Plan is Rs. 4111.8 at 1984-85 prices.

(b) Statewise per capita investment figures are not available.

(c) The sizes of the Annual Plans of the States are determined on the basis of the financial resources available, which consist of partly the State's own resources and partly the Central Assistance admissible to them. For the purpose of allocation of Central Assistance, the States are divided into two categories, namely, Special Category States and Non-Special Category States. The Central Assistance for Special Category States is pre-empted from the total divisible pool, and the remaining amount is then allocated amongst the Non-Special Category States, according to the Modified Gadgil Formula.

(d) As stated in part (b) above, State-wise per capita investment figures are not available and hence it is not possible to compare per capita investment in Bihar with that in other State.

[English]

**Inclusion of certain Communities in S.T. list**

3156. SHRI V. KRISHNA RAO : Will the Minister of WELFARE be pleased to state :

(a) whether Karnataka Government have suggested the inclusion of Nayak, Beda, Valmiki, Pariwara and Talwara Communities in the list of Scheduled Tribes; and

(b) if so, the details thereof and reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). The recommendations received from the Government of Karnataka cannot be disclosed in public interest. The same along with similar other proposals is being considered in the context of the proposed comprehensive revision of lists of Scheduled

Castes and Scheduled Tribes. Further, amendment in the existing lists of Scheduled Castes and Scheduled Tribes can be done only through an Act of Parliament in view of Articles 341 (2) and 342 (2) of the Constitution.

**Per capita budget expenditure of States**

3157. SHRI AJOY BISWAS : Will the Minister of FINANCE be pleased to state; the per capita budget expenditure of different States during 1984-85 and 1985-86, Statewise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI) : A statement showing per capita revenue and capital expenditure of States during 1984-85 and 1985-86, Statewise, is given below.

**Statement**

*Per capita revenue and capital expenditure of States*

(Figures in Rupees)

States	Per Capita Expenditure	
	1984-85 (Accounts)	1985-86 (Revised Estimates)
1	2	3
1. Andhra Pradesh	750	828
2. Assam	893	980
3. Bihar	424	443
4. Gujarat	740	808
5. Haryana	1233	1440
6. Himachal Pradesh	1471	1474
7. Jammu & Kashmir	1152	1425
8. Karnataka	945	975
9. Kerala	857	1046
10. Madhya Pradesh	613	730
11. Maharashtra	990	1132